## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA No.145/2017 IN CP No.230/ 2016 RT CP No.22/2017

In the matter	of:	
M/s B.P.Lipeds.		Petitioner
	Versus	
M/s Laborate	Pharmaceutical India Ltd. & Ors.	Respondents
Present:	None	
	The Hon'ble Member (Judicial) is	on leave, hence the
matter is adjourned to 09.10.2017.		
	Cor	Sd/- urt Officer
September 1		